

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2360
ANSWERED ON 3RD AUGUST, 2023**

ELECTRIC VEHICLES

2360. SHRI SHANKAR LALWANI:

DR. ARVIND KUMAR SHARMA:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to make use of the Electric Vehicles (EVs) mandatory in all Government departments;

(b) if so, the details thereof;

(c) if not, the problems being faced in acquisition of the said vehicles;

(d) whether the Government has fixed any targets to popularize the use of EVs; and

(e) if so, the details thereof?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (c) No such proposal is under consideration.

(d) and (e) Ministry of Heavy Industries has taken following initiatives to promote use of Electric vehicles (EVs) in the country: -

- 1. Launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 and presently, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. FAME II focuses on supporting electrification of public and shared transportation through subsidies to 7,090 e-Buses, 5 lakh e-3 Wheelers, 55,000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers.**
- 2. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.**
- 3. Electric Vehicles are covered under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs. 25,938 crores for a period of five years.**

Ministry of Road Transport & Highways has taken following initiatives to promote use of Electric vehicles (EVs) in the country: -

- 1. Battery Operated Transport Vehicles have been granted exemption from the requirements of permit, vide S.O. 5333(E) dated 18th October, 2018.**
- 2. Battery Operated Vehicles have been granted exemption from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark vide GSR 525(E) dated 2nd August, 2021.**
- 3. All India Tourist Permit is issued for battery operated vehicles without payment of permit fee vide GSR 302(E) dated 18th April, 2023.**
